

SHRI M. VALIULLA: When was it undertaken?

SHRI MANUBHAI SHAH: It was undertaken about 18 months ago.

SHRI G. RANGA: How many more concerns are required to be set up in the country before we become more or less independent?

SHRI MANUBHAI SHAH: As far as the present indications go, we shall be covering about 60 to 70 per cent. of the country's requirements by the end of the Second Five Year Plan. Eight new applications have come and they are under consideration.

#### INDIAN TROOPS SENT TO EGYPT

\*309. SHRI MOHAMMED ALI: Will the PRIME MINISTER be pleased to state:

(a) the strength of the Indian troops sent to Egypt to form a part of the United Nations Emergency Force;

(b) whether any additional troops are likely to be sent to that country; and

(c) if so, what will be the strength of such troops and when they are likely to be sent?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a), (b) and (c). It has been decided to send a force of 868, consisting of a Battalion of 724 officers and men, and other supporting units. So far, 774 officers and men have left for Egypt, and the remaining will leave as soon as air transport arranged by the U.N. is available.

SHRI MOHAMMED ALI: What are the places in which they are stationed?

SHRIMATI LAKSHMI MENON: In Port Said.

SHRI G. RANGA: Who will have to pay for their transport and expenses?

SHRIMATI LAKSHMI MENON: There is another question on it, No. 317.

MR. CHAIRMAN: There is another question on the expenditure.

#### RECOGNITION FOR FUTURE TRADING IN GROUNDNUT KERNEL AND OIL

\*310. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE and CONSUMER INDUSTRIES be pleased to state:

(a) the number of the associations which have been accorded recognition for conducting future trading in groundnut kernel and oil; and

(b) the particulars of those associations?

THE MINISTER FOR TRADE (SHRI D. P. KARMARKAR): (a) Five.

(b) A statement is laid on the Table of the House [See Appendix XV, Annexure No. 79.]

SHRI M. GOVINDA REDDY: May I know the procedure for the recognition of these associations and also the measure of control that Government exercises?

SHRI D. P. KARMARKAR: The procedure is that any association that wants to be recognised applies to the Forward Markets Commission. The Commission examines the application and makes its recommendations and then we in the Government of India consider and decide on the matter.

SHRI M. GOVINDA REDDY: What is the measure of control that is exercised?

SHRI D. P. KARMARKAR: I have to reproduce the provisions of the Forward Markets Act, of which a copy is available in the Library.

SHRI G. RANGA: May I know whether the Commission takes any initiative in helping local merchants to organise themselves in such a way that a forward market can be opened?